

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1906
ANSWERED ON 28.07.2022

SANCTIONED PROJECTS IN JHARKHAND

1906. SHRI JAYANT SINHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of targeted and installed capacity of new and renewable energy sources, State-wise;
- (b) the number of sanctioned projects under new and renewable energy in the State of Jharkhand, source-wise; and
- (c) the quantum of funds allocated for such projects in the State of Jharkhand?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

The source-wise and state-wise details of the renewable energy capacity (including large hydro) installed in the country as on 30.06.2022 are given in **Annexure-I**.

(b) As per information provided by the Jharkhand Renewable Energy Development Agency (JREDA), the following renewable energy projects have been sanctioned in the state of Jharkhand:-

1. Solar City Project:- Under this Scheme Giridih City has selected for the Development as Solar City.
2. PM-KUSUM Component-B: under this Scheme 10000 Nos. of Stand Alone Solar Pump sets have been sanctioned for the farmers of Jharkhand for agricultural purpose.
3. PM-KUSUM Component-C: 208 Nos. of individual Grid Connected Agricultural Pumps.

Further, the details of other renewable energy projects sanctioned by the Ministry of New and Renewable Energy in the state of Jharkhand are given in **Annexure-II**.

(c) The details of funds released as Central Financial Assistance (CFA) by the ministry for implementation of various renewable energy schemes/programmes in the State of Jharkhand during the last two years i.e. 2020-21 and 2021-22 are given below:

(Rs. in Crores)	
Year	Central Financial Assistance (CFA) Released
2020-21	16.05
2021-22	6.63

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1906 for 28/07/2022 regarding 'Sanctioned Projects in Jharkhand'

Source-wise and State-wise details of the renewable energy capacity (including large hydro) installed in the country as on 30.06.2022

[illegible]

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1906 for 28/07/2022 regarding 'Sanctioned Projects in Jharkhand'

The details of renewable energy projects sanctioned by the Ministry of New and Renewable Energy in the state of Jharkhand

Solar Parks:

7 solar parks have been approved in the State of Jharkhand under the Scheme for "Development of Solar Parks and Ultra-Mega Solar Power Projects." The list of the parks is as given below:

Sl. No.	Name of Solar Park	Capacity
1.	Deoghar solar park	20 MW
2.	Garhwa solar park	20 MW
3.	Palamu solar park	20 MW
4.	Simdega solar park	20 MW
5.	Floating solar park by SECI	100 MW
6.	DVC Floating Solar Park	755 MW*
7.	DVC Floating Solar Park Ph-II	234 MW**

* Total approved capacity of the floating solar park is 755 MW, out of which 680 MW falls in Jharkhand and balance 75 MW falls in West Bengal.

** Site assessment and DPR preparation work for 234 MW floating Solar Park capacity is under progress. State wise break-up can be arrived at, on completion of site assessment work.

Phase II of rooftop solar programme:

(In MW)		
States/UTs	DISCOM	Total Allocation in Ph-II so far
Jharkhand	Tata steel licensee. Jamshedpur	1.00
	Tata Steel Utilities and Infrastructure Services Limited, Jusco Licensee, Saraikela Kharasawan	0.20
	Jharkhand Bijli Vitran Nigam Limited	70.00